

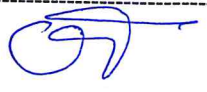

8

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	For filing objections	433(e)	Encarta Pharma Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CHANDRAPPA T cell. 9886123477	Respondent	
	RAJESH S. ADVOCATE 8123976974	Petitioner	

PCS for petitioner is present. Counsel for respondent is present. Objections are filed.
List it for hearing on 15.11.2017.


MEMBER (J)


MEMBER (T)